

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 02.09.2019

NOTICE

Take notice that the following matters listed on 03.09.2019 at 2:00 PM in Chairperson's Court will not be taken up and the next date of hearing is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next Date of Hearing
1.	Compt. Appeal (AT) No. 1-03 of 2017	Coal India Limited &Ors Vs. Competition Commission of India &Anr. With	03.09.2019	16.10.2019
2.	Compt. Appeal (AT) No. 11/2017	Coal India Limited &Ors. Vs. CCI &Ors. With	03.09.2019	16.10.2019
3.	Compt. Appeal (AT) No. 12/2017	Coal India Limited &Anr. Vs. CCI &Anr.	03.09.2019	16.10.2019
4.	Competition App. (AT) No. 23 of 2018	Interglobe Aviation Ltd. (Indigo Airlines) Vs. Competition Commission of India &Ors. With	03.09.2019	22.10.2019
5.	Competition App. (AT) No. 24 of 2018	Spice Jet Ltd. Vs. Competition Commission of India & Ors. With	03.09.2019	22.10.2019
6.	Competition App. (AT) No. 25 of 2018	Jet Airways (India) Ltd. Vs. Competition Commission of India & Anr.	03.09.2019	22.10.2019

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By Order
-sd/-

Registrar